

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

25. C.P.(IB)-197(MB)/2022

CORAM: SHRI. H.V.SUBBA RAO, MEMBER (J)  
SMT. ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.09.2022**

NAME OF THE PARTIES: STATE BANK OF INDIA

(THROUGH RESOLUTION PROFESSIONAL MR. ANUJ BAJPAI)

Vs.

MR. MEHUL CHINUBHAI CHOKSI

SECTION 95 (1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**10.11.2022.**

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)

//SKS//

Sd/-  
H.V.SUBBA RAO  
Member (Judicial)